

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**VEMB LIFESTYLE PRIVATE LIMITED OPERATING IN**  
**MANUFACTURING OF WEARING APPAREL EXCEPT FUR APPAREL AT**  
**MUMBAI, MAHARASTRA**

Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

<b>RELEVANT PARTICULARS</b>		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Vemb Lifestyle Private Limited CIN: U18101MH2005PTC154498
2.	Address of the registered office	Gala No.13A, 1st Floor, Zakaria Industrial Estate, Marol Maroshi Road, Andheri (East), Mumbai, Maharashtra, India - 400059
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Andheri, Mumbai, Maharashtra
5.	Installed capacity of main products/ services	N.A. as the business has no operations
6.	Quantity and value of main products/ services sold in last financial year	NIL
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Sending request by email to <a href="mailto:vemb@resolvegroup.co.in">vemb@resolvegroup.co.in</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Sending request by email to <a href="mailto:vemb@resolvegroup.co.in">vemb@resolvegroup.co.in</a>
10.	Last date for receipt of expression of interest	03/03/2025
11.	Date of issue of provisional list of prospective resolution applicants	13/03/2025
12.	Last date for submission of objections to provisional list	18/03/2025
13.	Date of issue of final list of prospective resolution applicants	28/03/2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	02/04/2025
15.	Last date for submission of resolution plans	02/05/2025 (Estimated)
16.	Process email id to submit Expression of Interest	<a href="mailto:vemb@resolvegroup.co.in">vemb@resolvegroup.co.in</a>

**Sd/-**

**Anurag Jain**

**Resolution Professional, Vemb Lifestyle Private Limited**

**IBBI Registration No:** IBBI/IPA-001/IP-P01049/2017-2018/11732

**Registered Address:** 1401 Oriental Heights, Sector-44, Plot-158, Seawoods West, Navi Mumbai, Maharashtra-400706

**Communication Address:** c/o. Resolve-IPE Private Limited,  
Office No. V-3073, Akshar Business Park, Sector-25, Vashi, Navi Mumbai-400705

**Process Specific Email ID:** [vemb@resolvegroup.co.in](mailto:vemb@resolvegroup.co.in)

**IBBI Registered E-mail:** ipanuragjain@gmail.com; **AFA Valid upto:** 30/06/2026

**Date:** 16/02/2025; **Place:** Navi Mumbai

**VIVIMED LABS LIMITED**  
CIN: L02411KA1968PLC009465  
Regd. Office: PLOT NO. 78-A,KOLHAR INDUSTRIAL AREA,BIDAR, KARNATAKA, INDIA - 585403

**EXTRACT OF UNAUDITED CONSOLIDATED FINANCIAL RESULTS FOR THE QUARTER AND NINE MONTHS ENDED DECEMBER 31, 2024** (Rs in lakhs)

PARTICULARS	Quarter Ended			Nine Months Ended			Previous Year Ended 31.03.2024 Audited
	31.12.2024 Unaudited	30.09.2024 Unaudited	31.12.2023 Unaudited	31.12.2024 Unaudited	31.12.2023 Unaudited	31.12.2022 Unaudited	
1 Total revenue from operations	3,651.12	2,477.21	4,146.20	9,005.52	11,045.52	14,907.14	(4582.29)
2 Net Profit for the period (before tax, Exceptional and/or Extraordinary Items)	(597.53)	(514.11)	(1604.30)	(2636.12)	(5247.59)	(4562.29)	
3 Net Profit for the period before tax (after Exceptional and/or Extraordinary Items)	(597.53)	(514.11)	(1604.30)	(2636.12)	(5247.59)	(4562.29)	
4 Net Profit for the period after tax (after Exceptional and/or Extraordinary Items)	(597.53)	(514.11)	(1604.90)	(2636.12)	(5070.79)	(4544.51)	
5 Total Comprehensive Income for the period						56.30	
6 Net Profit for the period after tax (after Exceptional and/or Extraordinary Items) attributable to:							
i) Equity holders of the Company	(597.53)	(514.11)	(1604.90)	(2636.12)	(5070.80)	(4488.21)	
ii) Non-controlling interests						56.30	
7 Total Comprehensive Income for the period attributable to:							
i) Equity holders of the Company	1658.28	1658.28	1658.28	1658.28	1658.28	1658.28	
ii) Non-controlling interests							
8 Earnings Per Share (of 2/- each):							
1. Basic Rs.	(0.72)	(0.62)	(1.94)	(3.18)	(6.12)	(5.48)	
2. Diluted Rs.	(0.70)	(0.60)	(1.88)	(3.09)	(5.94)	(5.32)	

**NOTES:**  
1. KEY NUMBERS OF STANDALONE RESULTS ARE AS UNDER (Rs in lakhs)

PARTICULARS	Quarter Ended			Nine Months Ended			Previous Year Ended 31.03.2024 Audited
	31.12.2024 Unaudited	30.09.2024 Unaudited	31.12.2023 Unaudited	31.12.2024 Unaudited	31.12.2023 Unaudited	31.12.2022 Unaudited	
1 Total Income from Operations	3423.31	2216.01	3713.50	8102.89	10041.10	13679.71	
2 Net Profit / (Loss) before Tax	(897.42)	(499.29)	(1672.20)	(2707.90)	(5166.30)	(4438.10)	
3 Net Profit / (Loss) after tax	(897.42)	(499.29)	(1616.80)	(2707.90)	(4989.50)	(4438.10)	
4 Total Comprehensive Income for the period						47.60	

2. The above is an extract of the detailed format of Results for quarter & nine months ended on 31.12.2024, filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing and Other Disclosure Requirements) Regulations, 2015. The full format of the said quarter and nine months ended financial results are available on the Stock Exchange websites i.e. www.bseindia.com and www.nseindia.com and also available on the website of the company i.e. www.vivimedlabs.com

3. The above results have been reviewed and considered by Audit Committee in their meeting and subsequently approved by the Board of Directors at their meeting held on 14<sup>th</sup> February, 2025.

**For Vivimed Labs Limited**  
Sd/-  
Santosh Varshwar  
Managing Director

Place: Hyderabad  
Date: 14.02.2025

**ZODIAC VENTURES LTD**  
CIN: L45209MH1981PLC023923  
Regd. Office: 205C, 45 Juhu Residency, Off Gulmohar Road, Juhu, Vileparle (West), Mumbai 400049  
Tel No: 022-4223 3333  
www.zodiacventures.in  
email id: info@zodiacventures.in

**Extract of Statement of Standalone & Consolidated Unaudited Financial Results for the Quarter Ended December 31, 2024** (Rs. In Lacs)

Sr. No.	Particular	Quarter Ended			Nine Months Ended			Year Ended 31-Mar-24 Audited
		31-Dec-24 (Un-audited)	30-Sep-24 (Un-audited)	31-Dec-23 (Un-audited)	31-Dec-24 (Un-audited)	31-Dec-23 (Un-audited)	31-Mar-24 Audited	
<b>Consolidated</b>								
1	Total income from operations	72.23	59.97	6.10	133.10	77.24	83.26	
2	Profit before Exceptional Items & Tax	25.70	58.45	5.34	83.85	75.04	80.30	
3	Profit before Tax	25.70	58.45	5.34	83.85	75.04	80.30	
4	Net Profit after Tax	19.27	43.91	2.45	62.89	56.16	38.47	
5	Total Comprehensive Income after tax	21.64	34.79	3.21	56.90	60.84	549.08	
6	Equity Share Capital	375.90	375.90	375.90	375.90	375.90	375.90	
7	Reserves (Excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the previous year	-	-	-	-	-	-	
8	Earnings Per Share (of Rs. 1/- each)							
	Basic	0.06	0.09	0.01	0.15	0.16	1.46	
	Diluted	0.06	0.09	0.01	0.15	0.16	1.46	

**NOTES:**  
1. The above is an extract of the detailed format of Quarterly Financial Results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Quarterly Financial Results is available on the website of Stock Exchange i.e. www.bseindia.com and on the website of the Company i.e. www.zodiacventures.in

**For Zodiac Ventures Limited**  
Sd/-  
Jimit Shah  
Managing Director

Place: Mumbai  
Date: 14-Feb-25

**FORM G**  
INVITATION FOR EXPRESSION OF INTEREST FOR VEMB LIFESTYLE PRIVATE LIMITED OPERATING IN MANUFACTURING OR WEARING APPAREL EXCEPT FUR APPAREL AT MUMBAI, MAHARASHTRA Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

**RELEVANT PARTICULARS**

1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Vemb Lifestyle Private Limited CIN: U18101MH2005PTC154498
2. Address of the registered office	Gala No.13A, 1st Floor, Zakaria Industrial Estate, Marol Maroshi Road, Andheri (East), Mumbai, Maharashtra, India - 400059
3. URL of website	Not Available
4. Details of place where majority of fixed assets are located	Andheri, Mumbai, Maharashtra
5. Installed capacity of main products/services	N.A. as the business has no operations
6. Quantity and value of main products/ services sold in last financial year	Nil
7. Number of employees/ workmen	Nil
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Sending request by email to vemb@resolvgroup.co.in
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Sending request by email to vemb@resolvgroup.co.in
10. Last date for receipt of expression of interest	03/03/2025
11. Date of issue of provisional list of prospective resolution applicants	13/03/2025
12. Last date for submission of objections to provisional list	18/03/2025
13. Date of issue of final list of prospective resolution applicants	28/03/2025
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	02/04/2025
15. Last date for submission of resolution plans	02/05/2025 (Estimated)
16. Process email id to submit EOI	vemb@resolvgroup.co.in

Anurag Jain  
Resolution Professional, Vemb Lifestyle Private Limited  
IBBI Registration No:IBBI/IPA-001/IP-P01049/2017-2018/11732  
Registered Address: 1401 Oriental Heights, Sector-44, Plot-158, Seawoods West, Navi Mumbai, Maharashtra-400706  
Communication Address:c/o. ResolviPE Private Limited, Office No. V-3073, Akshar Business Park, Sector-25, Vashi, Navi Mumbai-400705  
Process Specific Email ID: vemb@resolvgroup.co.in  
IBBI Registered E-mail:ipanuragjain@gmail.com/FAF Valid upto:30/06/2026  
Date:16/02/2025; Place: Navi Mumbai

**CENTERAC TECHNOLOGIES LIMITED**  
CIN: L17231MH1993PLC071975  
Registered Office : 307, Regent Chambers, Nariman Point, Mumbai, Maharashtra, 400021  
Email : investors@centerac.in Website : www.centerac.com

**Statement of Unaudited Financial Results for the Quarter & Nine months ended 31st December, 2024** (₹ in Lakhs, unless otherwise stated) (except per equity share data)

Sr. No.	Particulars	Quarter ended			Nine months ended			Year ended 31.03.2024 Audited
		31st December, 2024 (Unaudited)	30th September, 2024 (Unaudited)	31st December, 2023 (Unaudited)	31st December, 2024 (Unaudited)	31st December, 2023 (Unaudited)	31st March, 2024 (Unaudited)	
1	Total Income from Operations (Net)	22.13	12.45	33.46	66.43	45.84	72.02	
2	Net profit / (loss) for the period (before Tax, Exceptional and/or Extraordinary Items)	(8.13)	6.02	0.72	27.22	4.07	16.85	
3	Net profit / (loss) for the period before Tax (after Exceptional and/or Extraordinary Items)	(8.13)	6.02	0.72	27.22	4.07	16.85	
4	Net profit / (loss) for the period after Tax (after Exceptional and/or Extraordinary Items)	(8.13)	6.02	0.72	26.60	4.07	17.11	
5	Total Comprehensive Income for the period (Comprising Profit/(Loss) for the period (after tax) and other comprehensive income (after tax))	(8.13)	6.02	0.72	26.60	4.07	17.11	
6	Equity Share Capital	110.35	110.35	110.35	110.35	110.35	110.35	
7	Other Equity	-	-	-	-	-	(108.04)	
8	Earning Per Share (Face Value of Rs. 1/- each)							
	Basic (in Rs.)	(0.07)	0.05	0.01	0.24	0.04	0.16	
	Diluted (in Rs.)	(0.07)	0.05	0.01	0.24	0.04	0.16	

**NOTES:**  
1. a. The above unaudited results have been reviewed and recommended by the Audit Committee and approved by board of directors in their meetings held on February 14, 2025.  
b. These results have been prepared in accordance with Indian Accounting Standards as prescribed under Section 133 of the Companies Act, 2013 read with Rule 3 of the Companies (Indian Accounting Standards) Rules, 2015 and the Companies (Indian Accounting Standards) Amendment Rules, 2016.  
c. The audit as required under Regulation 33 of the SEBI (Listing Obligation and Disclosure Requirements) Regulations, 2015 has been completed by the auditors of the Company and they have expressed a modified conclusion.  
2. The full format of the year ended Financial Results is available on the websites of the stock exchanges i.e. www.bseindia.com and Company's website www.centerac.com.

**For Centerac Technologies Limited**  
Sd/-  
SABEEN MOHAMED IQBAL  
Whole Time Director & Chief Financial Officer  
DIN: 03557534

Place: Mumbai  
Date: February 14, 2025

**SHRADDHA PRIME PROJECTS LTD.**  
(Formerly Known as Towa Sokki Limited)  
CIN : L70100MH1993PLC394793  
Regd. Office : A-309, Kanara Business Centre Premises CS Ltd., Link Road, Laxmi Nagar, Ghatkopar East, Mumbai-400075. | TEL: (91) 22 216 46000  
Website : www.shraddhaprimeprojects.in  
Email: shraddhaprimeprojects@gmail.com

**STATEMENT OF UN-AUDITED STANDALONE AND CONSOLIDATED FINANCIAL RESULTS FOR THE QUARTER AND NINE MONTHS ENDED DECEMBER 31, 2024**

Based on the recommendations of the Audit Committee, the Board of Directors of M/s. Shraddha Prime Projects Limited ("the Company") at their meeting held on February 14, 2025 have approved the un-audited standalone and consolidated financial results for the quarter and nine months ended December 31, 2024.

The aforementioned financial results are available on Company's website at <https://shraddhaprimeprojects.in/investor-relation.php> and can also be accessed by scanning Quick Response Code given below:



**For Shraddha Prime Projects Limited**  
Sd/-  
Sudhir Mehta  
Managing Director  
DIN: 02215452

Place : Mumbai  
Date : 14/02/2025

**FORM INC-26**  
(Pursuant to Rule 30 of the Companies (Incorporation) Rules, 2014)  
**BEFORE THE CENTRAL GOVERNMENT REGIONAL DIRECTOR, NORTHERN REGION**

In the matter of the Companies Act, 2013, Section 13(4) of the Companies Act, 2013 and Rule 30(5)(a) of the Companies (Incorporation) Rules, 2014

AND  
In The Matter of AN3 TECHNO POWER LIMITED (CIN: U31909MH2022PLC380783) Having its Registered Office at B 803, ALPINE TOWER 2, SAMTA NAGAR, NEAR THAKUR COLLEGE, KANDIVALI (EAST), MUMBAI 400101

..... (Applicant)

Notice is hereby given to the General Public that the aforesaid Company proposes to make an application to the Central Government (Regional Director) under Section 13(4) of the Companies Act, 2013 seeking confirmation of alteration of the Memorandum of Association of the Company in terms of the Special Resolution passed at the EGM held on 15<sup>th</sup> day of February, 2025 to enable the company to change its Registered office from the 'State of Maharashtra' to the 'State of Uttar Pradesh'. Any person whose interest is likely to be affected by the proposed change of the registered office of the company may deliver or cause to be delivered or send by registered post of his/her objections supported by an affidavit stating the nature of his/her interest and grounds of opposition Either on the MCA-21 portal ([www.mca.gov.in](http://www.mca.gov.in)) by filing the Investor Complaint Form or to the Regional Director, Western Region, Mumbai with a copy of this notice to the applicant Company at its Registered Office situated at B 803, Alpine Tower 2, Samta Nagar, Near Thakur College, Kandivali (East), Mumbai 400101, within 14 (Fourteen Days) from the date of publication of this notice.

**For and on behalf of the Board of Directors**  
AN3 Techno Power Limited  
Sd/-  
Prasoon Chaudhary  
Managing Director  
DIN: 09576216

Place: Mumbai  
Date: 15-02-2025  
Address: 208 Sumadhura Acropolis, K.V. Rangareddy, Seri Lingampally K.V.Rangareddy Telangana, 500032 India

**SPRINGFORM TECHNOLOGY LIMITED**  
(Formerly known as New Sagar Trading Company Limited)  
CIN: L51909MH1979PLC029194  
Regd. Office.: 5B, Duddha Industrial Estate, 2nd Floor, Opp. S. V. Road, Dahisar East, Mumbai 400068, Tel.: 022-28906991  
E-mail: cs@springform.com, Website: www.springformtech.com

**Un-Audited Financial Results for the Quarter and Nine Months ended 31st December, 2024** (Rupees in Lakhs)

PARTICULARS	Quarter Ended 31-03-2024 (Audited)	Quarter Ended 31-03-2024 (Audited)	Nine Months Ended 31-03-2024 (Audited)	Year Ended 31-03-2024 (Audited)	
	1 Total income from operations (net)	-4.8	10	13.8	55.1
2 Net Profit/ (Loss) for the period (before tax, exceptional and/or Extraordinary items)	-6.75	-8.10	-95.50	0.11	
3 Net Profit/ (Loss) for the period before tax (after exceptional and/or Extraordinary items)	-6.75	-8.10	-95.50	0.11	
4 Net Profit/ (Loss) for the period after tax (after exceptional and/or Extraordinary items)	-6.75	-8.80	-95.50	0.08	
5 Total comprehensive income for the period (Comprising Profit/ (loss) for the period (after tax) and other Comprehensive income (after tax))	0.00	0.00	0.00	0.00	
6 Paid-up Equity Share Capital (Face value Rs. 10/- each)	5	5	5	5	
7 Other Equity	0	0	0	0	
8 Earnings Per Share (of Rs. 10/- each) (for continuing and discontinued operation)					
	Basic:	-13.5	-17.60	-191	0.16
	Diluted:	-13.5	-17.60	-191	0.16

**NOTES:**  
1. The above results after being reviewed by the Audit Committee have been taken on record by the Board at its Meeting held on 14th February 2025.  
2. The previous periods figures has been regrouped and reclassified where ever necessary.  
3. The above is an extract of the detailed format of Quarterly and Nine Months Financial Results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Quarterly and Half-Yearly Financial Results are available on the Stock Exchange websites i.e. www.bseindia.com and Companies Website i.e. www.springformtech.com

**For Springform Technology Limited**  
Sd/-  
Paramjeet Singh Chhabra  
Director  
DIN: 00153183

Place: New Delhi  
Date: 14.02.2025

**VINCENT COMMERCIAL COMPANY LIMITED**  
CIN NO. L51909MH1982PLC294959  
Regd Office: B-11/12, BHIWANDIWALA TERRACE, GROUND FLOOR, PRINCESS STREET, MARINE LINES, MUMBAI - 400002 Email id: vincent.co1982@gmail.com

**Statement of Standalone Unaudited Results for the Quarter and year Ended 31st Dec 2024** (IN RS. LAKH)

Sl. No	Particulars	3 months ended (31/12/2024) (Unaudited)	Preceding 3 months ended (30/09/2024) (Unaudited)	Corresponding 3 months ended in the previous year (31/12/2023) (Unaudited)	Year to date figures for current period ended (31/12/2024) (Unaudited)	Year to date figures for the previous year ended (31/12/2023) (Unaudited)	Previous year ended (31/03/2024) (Audited)
		(Refer Notes Below)					
1.	Income from Operations						
	(a) Revenue From Operation	-	120.81	88.69	176.31	194.61	345.05
	(b) Other Operating Income	76.08	-	43.52	76.08	162.95	221.88
	Total Income from Operations (net)	76.08	120.81	132.21	252.39	357.56	566.93
2.	Expenses						
	(a) Cost of Materials consumed	-	-	-	-	-	-
	(b) Purchase of stock-in-trade	-	-	-	-	-	-
	(c) Changes in inventories of finished goods, work-in-progress and stock-in-trade*	-	-	-	-	-	-
	(d) Employee benefits expense	13.89	10.03	7.93	35.59	22.19	71.95
	(e) Depreciation and amortisation expense	-	-	-	-	-	-
	(f) Finance Cost	-	-	-	-	-	-
	(g) Other expenses/Any item exceeding 10% of the total expenses relating to continuing operations to be shown separately	29.31	85.17	95.96	138.79	215.84	463.20
	Total Expenses	43.20	95.20	103.89	174.38	238.03	535.15
3.	Profit / (Loss) from operations before other income, finance costs and exceptional items (1-2)	32.89	25.61	28.32	78.02	119.53	31.78
4.	Exceptional Items	-	-	-	-	-	-
5.	Profit / (Loss) from ordinary activities before tax (3+4)	32.89	25.61	28.32	78.02	119.53	31.78
6.	Tax expense	8.22	6.40	7.08	19.50	32.42	5.16
7.	Net Profit / (Loss) from ordinary activities after tax (5-6)	24.67	19.21	21.24	58.52	87.11	26.62
8.	Extraordinary items (net of tax & expense Lakhs)	-	-	-	-	-	-
9.	Net Profit / (Loss) for the period (7+8)	24.67	19.21	21.24	58.52	87.11	26.62
10.	Share of Profit / (loss) of associates *	-	-	-	-	-	-
11.	Minority Interest*	-	-	-	-	-	-
12.	Net Profit / (Loss) after taxes, minority interest and share of profit / (loss) of associates (9+10+11) *	24.67	19.21	21.24	58.52	87.11	26.62
13.	Paid-up equity share capital (Face Value of the Share shall be indicated Rs.1/-each)	58.57	58.57	58.57	58.57	58.57	58.57
14.	Earnings Per Share (before extraordinary items) (of ₹. _/- each) (not annualised):						
	(a) Basic	0.42	0.33	0.36	1.00	1.49	0.45
	(b) Diluted	0.42	0.33	0.36	1.00	1.49	0.45
16.	Earnings Per Share (after extraordinary items) (of ₹. _/- each) (not annualised):						
	(a) Basic	0.42	0.33	0.36	1.00	1.49	0.45
	(b) Diluted	0.42	0.33	0.36	1.00	1.49	0.45

\* Applicable in the case of consolidated results.  
Note:  
1) Above financial result for the quarter ended 31st Dec, 2024 have been reviewed and the board of director at three respective meeting held on 14th Feb 2024.  
2) Statutory Auditors have carried out a limited review of these financial result and their report is unqualified.  
3) The above results for the quarter & year ended 31st December, 2024 along with Limited Review Report & Declaration has been approved by the Board of Directors of the Company.  
4) The above financials as on 31/12/2024 have been prepared as per the applicability of Ind AS.  
5) Unquoted investments as stated in the financials are valued at cost.  
6) Short term & Long Term Loan & Advances are payable on demand and are valued at cost.  
7) The financial result of the company have been prepared with India accounting standards notified under section 133 of the company act 2013 read with relevant rules issued thereunder and in terms of regulation 33 of the sebi regulations 2015.  
8) The company is engaged in the business of "Non-Financial Institution (Loan taken and Given/Investment)" and has only one reportable segment in accordance with IND AS 108 "Operating Segment".  
9) As per regulation 33 of SEBI (listing obligations and disclosure requirement) Regulation, 2015 the company has opted to publish quarterly and yearly audited standalone result.  
10) Previous periods figure have been regrouped wherever necessary to confirm to the current periods classification.

**FOR VINCENT COMMERCIAL COMPANY LTD**  
SHANTILAL JAIN  
(DIRECTOR)  
DIN : 00741589

DATE : 14/02/2025  
PLACE : MUMBAI

**SWAN ENERGY LIMITED**  
(Formerly, Swan Mills Limited)  
Corporate Identity Number (CIN): L17100MH1909PLC000294  
Regd. Office: 6, Feltham House, J.N. Heredia Marg, Ballard Estate, Mumbai - 4

